

[Shri Annasahib Shinde]

(4) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 1968-69, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1965 [Placed in Library. See No. LT-2603/70.]

(5) A copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951:-

(i) (a) Report (1969) of the Tariff Commission on Cost Structure of the Sugar Industry and the Fair Price for Sugar.

(b) Government Resolution No. 2-1/70-SPY dated the 20th February, 1970 notifying Government's decisions on the above Report (Hindi and English versions).

(ii) A statement showing reasons why the documents mentioned at (i) (a) above could not be laid on the Table within the period prescribed in sub-section (2) of section 16 of the said Act. [Placed in Library. See No. LT-2604/70.]

INDIAN TELEGRAPH (SECOND AMENDMENT) RULES, 1970

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : I beg to lay on the Table a copy of the Indian Telegraph (Second Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 158 in Gazette of India dated the 28th January, 1970, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-2605/70.]

12.50 hrs.

COMMITTEE ON PUBLIC UNDERTAKING

FIFTY-FIFTH AND FIFTY-SIXTH REPORTS

SHRI M.B. RANA (Broach) : I beg to

present the following Reports of the Committee on Public Undertakings thin—

(1) Fifty-fifth Report on action taken by Government on the recommendations contained in their Eleventh Report on National Mineral Development Corporation Limited.

(2) Fifty-sixth Report on action taken by Government on the recommendations contained in their Fifteenth Report on Financial Management in Public Undertakings.

ELECTIONS TO COMMITTEES

(i) INDIAN COUNCIL OF AGRICULTURAL RESEARCH

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASHIB SHINDE) : I beg to move :

"That in pursuance of Rule 3 (13) read with Rule 10 of the Indian Council of Agriculture Research, members of this House do proceed to elect, in such manner as the Speaker may direct, one member from amongst themselves to serve as a member of Indian Council of Agricultural Research for the unexpired portion of the term vice Dr. G. S. Dhillon resigned from the said Council."

MR. SPEAKER : The question is :

"That in pursuance of Rule 3 (13) read with Rule 10 of the Rules of the Indian Council of Agricultural Research, members of this House do proceed to elect, in such manner as the Speaker may direct, one member from amongst themselves to serve as a member of the Indian Council of Agricultural Research for the unexpired portion of the term vice Dr. G. S. Dhillon resigned from the said Council."

*The Motion was adopted.*